



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2026

Starred Question

6th March, 2026

Total Question - 20

To Construct a New Bus Stand

***121 Sh. Balram Dangi (Mehem):**

Will the Transport Minister be pleased to state: -

a) whether it is a fact that the condition of the Bus Stand of Meham is dilapidated and waterlogging occurs within the bus stand premises even after slight rainfall causing serious inconvenience to passengers, besides posing a risk of accidents;

b) whether any inspection has been got conducted by the Government regarding the present condition of the Meham Bus Stand; if so, the details thereof;

c) whether there is any proposal under consideration of the Government for the construction of a new bus stand at Meham or for reconstruction/upgradation of the existing bus stand;

d) if so, the progress made by the Government so far on the said proposal and the amount sanctioned togetherwith the time by which the development work of the abovesaid bus stand is likely to be started; and

e) if not, the steps likely to be taken by the Government to ensure convenience and safety of the passengers?

Details of the Samples of Pesticide and Fertilizers

***122 Sh. Balwan Singh Doulatpuria (Fatehabad):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) the number of pesticide, agro-medicine, fertilizer and seed selling shops inspected by the Agriculture Officer in district Fatehabad during the period from 01.01.2025 to 25.01.2026;

b) the number samples found conforming to standards (passed) during the abovesaid period togetherwith the samples found non-conforming (failed) alongwith the details thereof; and

c) the action taken against the dealers/shops in cases where the samples were found failed togetherwith the details thereof?

To Regularize the Un-authorized Colonies

***123 Sh. Anil Yadav (Kosli):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that under the provisions of the Haryana Management of Civic Amenities and Infrastructure Deficient Area Outside Municipal Areas (Special Provision) Act, 2021, the Department of Town and Country Planning (DTP) has so far regularised only one residential colony i.e. HDFC Colony (measuring 75.8 acres) in the Kosli Assembly Constituency;

b) whether it is also a fact that several large residential pockets such at Nahar Road, Shiv Colony on Nathera road , Aastha Colony, Sainik Colony, Nai Basti and similarly Vishwakarma Colony and Adarsh Nagar on Salhawas Road have already been developed within the jurisdiction of Gram Panchayat Bhakli-2 near Kosli Railway Station, where hundreds of houses have been constructed, yet these colonies still remain unregularized;

c) whether there is any proposal under consideration of the Government to regularise the abovesaid colonies of Kosli Assembly Constituency under the

relevant provisions of law; and

d) if so, the time by which these colonies are likely to be regularized?

To Provide Job Security to HKRN Employees

***124 Sh. Jagmohan Anand (Karnal):**

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state: -

a) whether there is any proposal under consideration of the Government to provide job security to HKRN employees who have completed 5 years of service by 15th August 2025 or likely to complete it by 15th August 2026, under the Service Security Act, 2024; and

b) if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

Renovation & Repair of Sports Stadiums

***125 Smt. Pooja (Mullana):**

Will the Minister of State for Sports be pleased to state: -

a) whether it is a fact that sports stadiums in the Mullana Assembly Constituency are in need of renovation and repairs;

b) the time by which the infrastructure of abovesaid stadiums is likely to be renovated; and

c) the stadium-wise sanctioned and present strength of officials, staff and coaches in the abovesaid stadiums?

Utilization of Vacant Government Land

***126 Sh. Mool Chand Sharma (Ballabgarh):**

Will the Urban Local Bodies Minister be pleased to state whether the Government has formulated any specific plan for the utilization of the vacant Government land situated adjacent to DAV School on Milk Plant Road,

Ballabgarh; if so, the details thereof?

To Shift the Village

***127 Sh. Ghanshyam Dass (Yamunanagar):**

Will the Energy Minister be pleased to state: -

a) whether it is a fact that village Rattanpura is facing problem of severe pollution due to fly ash emanating from Deenbandhu Chotu Ram Thermal Power plant in Yamunanagar; and

b) if so, whether there is any proposal under consideration of the Government to shift the abovesaid village to any other safer place togetherwith the time by which it is likely to be shifted?

To Restore the Discontinued Pensions

***128 Sh. Umed Singh(Badhra) :
Sh. Nirmal Singh Mohra(Ambala City) :**

Will the Social Justice & Empowerment Minister be pleased to state: -

a) whether it is a fact that due to the inclusion of family income while determining eligibility for Old Age Pension, the pension of several senior citizens has been discontinued, thereby causing them financial hardship; and

b) whether there is any proposal under consideration of the Government to restore the discontinued pension to such senior citizens alongwith arrears and interest; if so, the details thereof ?

To Resolve the Problem of High TDS in Drinking Water

***129 Sh. Randhir Panihar (Nalwa):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether it is a fact that the groundwater level is above the normal level due to which the TDS level in drinking water has increased in villages Syhadwa, Nalwa, Dahima, Gunjjar, Bhojraj, Balawas, Mangali, Harikot, Kaimri, Gangwa, Arya Nagar, Hindwan, Ludas, Shahpur, Nyoli, Matrshyam,

Chiraud, Tokas and Patan in Nalwa Assembly Constituency; and

b) if so, whether there is any proposal under consideration of the Government to resolve the problem of high TDS in drinking water in the abovesaid villages; if so, the details thereof?

To Remodel/ Reline the Water Courses

***130 Sh. Chander Parkash (Adampur):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that there is a policy of the Government to reline watercourses after a minimum period of 20 years after its construction;

b) if so, the details thereof togetherwith the number of water courses in Adampur Assembly Constituency which have been remodelled/reconstructed after the year 2019 alongwith the number of watercourses which are under consideration of the Government for remodelling or relining in the financial year 2026-27; and

c) the time by which the remodelling or relining work of the abovesaid watercourses is likely to be completed?

To Construct District Library

***131 Sh. Laxman Singh Yadav (Rewari):**

Will the Higher Education Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a District Library in Rewari district as per the Chief Minister's announcement; and

b) if so, the action being taken by the Government in this regard?

To Prevent the Discharge of Sewerage-Contaminated Water

***132 Smt. Vinesh (Julana):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that sewage-contaminated water from Julana and Jind is being discharged through drains into the Sunder Branch Canal; and

b) the steps taken by the Government to prevent and control the abovesaid problem?

To Establish a Trauma Centre

***133 Sh. Raghbir Tewatia (Prithla):**

Will the Health Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to establish a Trauma Centre between Palwal and Ballabgarh; and

b) if so, the details thereof?

To Reconstruct the Road

***134 Sh. Ram Kumar Kashyap (Indri):**

Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to reconstruct the road from Karnal to Yamunanagar via Newal, Chogaon, Garhi Birbal and Bargaon; if so, the details thereof togetherwith the time by which the reconstruction work of the said road is likely to be started and completed?

Disciplinary Action Against the Erring Officers and Contractors

***135 Sh. Devender Hans (Guhla):**

Will the Development & Panchayats Minister be pleased to state: -

a) whether it is a fact that new construction and expansion work of panchayat Samiti shops within the premises of BDPO Office, Cheeka was carried out under a tender specifically sanctioned only for "Renovation/Repair";

b) whether the Government is aware that the Work Order issued by the department erroneously included the expansion of shop sizes, which directly contradicted the original administrative approval and technical sanction of the tender;

- c) whether it is also a fact that the construction work continued to completion despite intervention and orders to halt work by the local MLA;
- d) whether the Government intends to conduct an independent inquiry into this manifest irregularity and potential corruption; and
- e) the disciplinary action proposed by the Government against the erring officers and the contractor involved in this case?

To Complete the Construction Work of Gate

***136 Sh. Ram Karan (Shahbad):**

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether it is a fact that the construction work of Baba Banda Singh Bahadur Gate on Barara road in Shahabad has remained incomplete for a considerable period; and
- b) if so, the time by which the construction work abovesaid gate is likely to be completed?

To Fill-up Vacant Posts of Tubewell Operators through PHE

***137 Sh. Yoginder Singh Rana (Assandh):**

Will the Public Health Engineering Minister be pleased to state: -

- a) whether it is a fact that public tubewells installed in rural areas are under the control of the Public Health Engineering Department, but at present the recruitment and payment of wages/salaries of tubewell operators is being carried out by the Panchayati Raj Department, due to which there is often an avoidable delay of six months or more in filling vacant posts, adversely affecting the supply of drinking water; and
- b) whether the Government is considering entrusting the entire responsibility of recruitment, selection, administrative control and payment of wages of tubewell operators to the Public Health Engineering Department, so that vacant posts may be filled in time and an uninterrupted and smooth supply of drinking water in rural areas may be ensured?

To Construct a By-pass

***138 Sh. Naresh Selwal (Uklana):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct by-pass on both sides of Uklana Mandi; and

b) if so, the time by which the construction work of the said by-pass is likely to be completed?

To Renovate and Expend Sports Facilities

***139 Sh. Nikhil Madaan (Sonipat):**

Will the Minister of State for Sports be pleased to state whether there is any proposal under consideration of the Government for the modernization, renovation and expansion of sports facilities at Subhash Stadium in Sonipat; if so, the details thereof?

To Provide Employment to Local Youth

***140 Sh. Kuldeep Vats (Badli):**

Will the Industries & Commerce Minister be pleased to state: -

a) whether it is a fact that despite rapid industrial growth in Badli Assembly Constituency, the private companies established in the area particularly Auto-leaf, Denso, Suzuki, TCI, Amber, etc. are not providing employment to local youth residing within a radius of 50 km, despite having purchased land from local people; and

b) whether any provision or rule has been made by the Government in regard to providing employment to local youth residing within 50 km radius of such factories; if so, the details thereof?
